

fresh illegal immigrants from India almost on a daily basis. The number of agents and touts also seems to be increasing as illegal immigrants try to use all means including illegal means, to reach their destinations.

4. Both the Central and State Governments have been working to identify agents and touts involved in illegal immigration and to take all necessary measures against them. The Government is also cooperating with the foreign countries for the speedy repatriation of India illegal immigrants.

#### **Inclusion of India in US Missile Defense Programme**

433. DR. T. SUBBARAMI REDDY:

SHRI MOOLCHAND MEENA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have formed any opinion on the US offer to include India in the missile defense programme;

(b) whether Washington gave a presentation on the issue at a meeting of the Defense Policy Group that concluded in Simla on June 4;

(c) whether presentation and briefings on missile defense programme were made during the three day meeting of the policy group which guides the Indo-US military relations;

(d) if so, the details of final decision arrived at; and

(e) whether Government have accepted plans of US on defense missile?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAO Inderjit Singh): (a) to (e) Presentations and briefings by the US side on missile defense have been on the agenda of the India-US Defense Policy Group since 2001. The US side made a presentation on missile defense in Delhi on 1 June, 2004 at the last meeting of the Defense Policy Group. There is no change in the policy of the Government under which it has held preliminary discussions and dialogue with the US on the subject of missile defense.

#### **Undemarcated Indo-Bangla Border**

434. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that part of the Indo-Bangladesh border remains undemarcated;